IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

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RA 22/98 in OA No.763/95

DATE OF ORDER : 11-06-1998.

Between :-

9.Chandramouli

... Applicant/Respondent No.4

And

- K. Jayaprakash
 R/o Chinna Kodepaka, Parkal HO,
 Warangal Distt.
- ... Respondent/Applicant
- Chief Postmaster General, AP Circle, Hyderabad.
- Postmaster General, Hyderabad Region, Hyderabad.
- 4. Supdt. of Post Offices, Hanamkonda Division, Hanamkonda.

... Respondents/Respondents

Counsel for the Applicant : Shri S.Lakshma Reddy

Counsel for the Respondents: Shri KSR Anjaneyulu

Shri V.Bhimanna, CGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri B.S.Jai Parameshwar, Member (J)).

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(Order per Hon'ble Shri 8.S.Jai Parameshwar, Member (J)

Heard Sri S.Lakshma Reddy for the respondent No.3, Sri V.Bhimanna learned standing counsel for the official respondents and Sri D.Subramanyam for the applicant in the O.A.

- 2. The respondent No.3 in the OA has filed this review application praying to review the order dt.6-3-98 passed in OA 763/95.
- 3. The respondent No.3 was absent when the OA was heard and disposed of.
- 4. In the OA we have set aside the selection and appointment of respondent No.3 only on the ground that the superintendent of $P_{\rm O}$ st Offices while issuing the notification had not specefically mentioned that the post was reserved for SC category. Hence we had set aside the selection and appointment of Respondent No.3 and issued direction to the Superintendent of Post Offices to select and appoint the eligible candidate from among the persons who responded to the notification dt.8-3-95 including the respondent No.3 in the OA.
- 5. Hence we find no error apparent on record justifying the review.

 Accordingly review application is dismissed. No costs.

B.S. JAL PARAMESHWAR)

Member (J)

Rated: 11th June, 1998. Dictated in Open Court.

(R.RANGARAJAN)

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